

worth Rs. 2 lakhs was found and seized.

(b) Investigations are in progress.

**Free Legal Aid to Poor Agricultural Labourers**

**4131. Shri Bibhuti Mishra:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that Government are formulating a scheme to provide free legal aid to the poor agricultural labourers and farmers in the rural areas; and

(b) if so, the time by which aid would be available and the broad features of the scheme?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) and (b). Under the existing legal aid scheme for the welfare of backward classes, free legal aid is already admissible to all members of Scheduled Castes and Scheduled Tribes including agricultural labourers and farmers belonging to these communities.

**Smuggling in Bombay**

**4132. Shri Vishwa Nath Pandey:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that a big haul of gold of about 25,000 tolas valued at over Rs. 40 lakhs was made by the Marine and Preventive Department of the Central Excise, Bombay from a truck on the Eombay Koankan road near Alibag, about fifty miles from Bombay on the 28th November, 1965; and

(b) if so, the steps Government have taken in the matter so far?

**The Minister of Finance (Shri Sachindra Chaudhuri):** (a) On 28th November, 1965 the officers of the Marine and Preventive Division of the Central Excise Collectorate, Bombay intercepted a truck near Alibag and on search of it recovered 25,000 tolas of gold bearing foreign markings, Indian currency amounting to

Rs. 19,317 and some cigarettes. The truck was also seized. The value of the gold is Rs. 15,62,500 at the international rate.

(b) Four persons travelling in the truck including the driver were arrested and afterwards released on bail. After departmental proceedings, which are in progress, are over, the question of prosecution in a Court of Law will be considered.

**Revenue Collection from Central Excise in Rajasthan**

**4133. Shri Dhuleshwar Meena:**  
**Shri Ramachandra Ulaka:**

Will the Minister of Finance be pleased to state the amount of revenue received from the Central Excise from Rajasthan State during 1965-66?

**The Minister of Finance (Shri Sachindra Chaudhuri):** The requisite information is given below for 1965-66 (upto February 1966 only):—

*Rajasthan State*

Revenue realised upto  
February, 1966 (Rs. 000)

Gross	6,42,57
Refund	18,23
Net	6 24,34

2. Figures for the month of March 1966 are not yet available.

**Power Generation in Orissa**

**4134. Shri Ramachandra Ulaka:**  
**Shri Dhuleshwar Meena:**

Will the Minister of Irrigation and Power be pleased to state:

(a) the present capacity of Orissa for generating electricity;

(b) whether there is any proposal to increase the quantum of Power in that State during 1966-67; and

(c) if so, the details thereof?

**The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):**  
(a) The present installed capacity of Orissa is 318.75 MW.

(b) and (c). Yes. Two generating units, each of 82.5 MW capacity are expected to be commissioned at Talcher Thermal Station during the year 1966-67.

#### Malaria and Filaria in Orissa

**4135. Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:**

Will the Minister of Health and Family Planning be pleased to state:

(a) the total financial assistance given to the State of Orissa during the Third Five Year Plan period so far to eradicate Malaria and Filaria in the State;

(b) whether the amount has been fully utilised; and

(c) the various steps so far taken to eradicate these diseases?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) to (c). Under the Plan of Operations for the National Malaria Eradication Programme, the Government of India have undertaken to supply material and equipment like DDT, anti-malaria drugs, microscopes and microslides according to the prescribed scale to the State Governments and also to give grant-in-aid to cover the customs duty on the imported material. Assistance in the form of material and equipment including the customs duty on the imported material, to the extent of Rs. 200.86 lakhs have been given so far to Orissa during the years 1961-62, 1962-63, 1963-64, 1964-65 and 1965-66.

In addition to the above, the Government of India have also agreed to bear 50 per cent of the expenditure on operational staff and other incidental charges which the State Governments have to meet over and above the expenditure which they were incurring on the National Malaria Control Programme in the area. In accordance with the prescribed accounting procedure, cash subsidy on this account is not, however being paid to the State Governments for individual schemes but is given to them for a group of schemes. Information is, therefore,

not available in regard to the actual amounts of cash subsidy drawn by the Government of Orissa for the National Malaria Eradication Programme uptill now through the ways and means advances from the Central Government. From the information available it is found that the Government of Orissa have adjusted a sum of Rs. 55.13 lakhs as cash subsidy upto 1963-64 from out of the cash assistance given by the Government of India.

The National Malaria Eradication Programme has been in operation in Orissa since 1958. 15 units are functioning in Orissa each designed to cover about a million population. Proportional case rate of malaria i.e. percentage of malaria cases to all diseases which was reported to be 14.4 per cent in 1953-54 has been reduced to 1.13 per cent in 1964-65.

No scheme for the eradication of filaria is in operation in Orissa. However, under the National Filaria Control Programme assistance by way of supplying mosquito larvicidal oil, free of cost, to the extent of Rs. 9.99 lakhs approximately has been given to Orissa during the Third Five Year Plan.

#### Revenue from Central Excise from Orissa

**4136. Shri Ramachandra Ulaka:  
Shri Dhuleshwar Meena:**

Will the Minister of Finance be pleased to state the amount of revenue received from the Central Excise from Orissa State during 1965-66?

**The Minister of Finance (Shri Sachindra Chaudhuri):** The requisite information is given below for 1965-66 (upto February 1966 only):—

Orissa State		
Revenue realised upto February 1966		(Rs. 000)
Gross	.	21,34.18
Refund	.	4.99
Net	.	21,29.19

2. Figures for the month of March 1966 are not yet available.